

SLP(C)No. 4090-4091 OF 2003
ITEM No.208

Court No. 3

SECTION XIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.4090-4091/2003

(From the judgement and order dated 29/10/2002 in CR 3655 & 3657/02
of The HIGH COURT OF JUDICATURE, A.P AT HYDERABAD)

THAYAMMA

Petitioner (s)

VERSUS

K. GURUCHARANAM

Respondent (s)

(With prayer for interim relief and office report)
(For Final Disposal)

Date : 13/02/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)

Mr. R.N. Keshwani, Adv.

For Respondent (s)Mr. Subrat Birla, Adv.

Ms. Sushma Manchanda, Adv.

UPON hearing counsel the Court made the following

O R D E R

Not taken up.

KALYANI

(RADHA R. BHATIA)
COURT MASTER